

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
AKSHAY TECHFORGE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AKSHAY TECHFORGE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18/08/1999
3.	Authority under which corporate debtor is incorporated / registered	Register of Companies, Mumbai - II
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U28939MH1999PTC121366
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 18 and 19, GUT No. 53, Sajapur, Nr. MIDC Waluj, Tq. Gangapur, Aurangabad, Maharashtra, India – 431136
6.	Insolvency commencement date in respect of corporate debtor	22/06/2026
7.	Estimated date of closure of insolvency resolution process	19/12/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Swapnil Mukund Agrawal Registration No: IBBI/IPA-001/IP-P00845/2017-2018/11429
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: F. No. 102, Krushna Kunj, Plot No. 10-C, Near Tilak Nagar Ground, Nagpur – 440010 Email: swapnil.ip845@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CA Swapnil Mukund Agrawal Address: F. No. 102, Krushna Kunj, Plot No. 10-C, Near Tilak Nagar Ground, Nagpur – 440010 Process Email ID: akshaytechforge.cirp@gmail.com
11.	Last date for submission of claims	06/07/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable.
14.	(a) Relevant Forms and (b) Detail of authorized representatives are available at:	(a) Relevant Forms: https://ibbi.gov.in/ (b) Details of authorized representative: Physical Address: As mentioned against entry no.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Akshay Techforge Private Limited** on **22/06/2026**.

The creditors of **Akshay Techforge Private Limited**, are hereby called upon to submit their claims with proof on or before **06/07/2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class *NA* in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

CA Swapnil Mukund Agrawal

Interim Resolution Professional

Registration No.: IBBI/IPA-001/IP-P00845/2017-2018/11429
AFA No.: - AA1/11429/02/300627/108943 [Valid Till 30-06-2027]

Place: Nagpur

Date: 25/06/2026

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF AKSHAY TECHFORGE PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	AKSHAY TECHFORGE PRIVATE LIMITED
2. Date of incorporation of corporate debtor	18/08/1999
3. Authority under which corporate debtor is incorporated/registered	Register of Companies, Mumbai - II
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	CIN: U28939MH1999PTC121366
5. Address of the registered office and principal office (if any) of corporate debtor	Plot No. 18 and 19, GUT No. 53, Sajapur, Nr. MIDC Waluj, Tq. Gangapur, Aurangabad, Maharashtra, India – 431136
6. Insolvency commencement date in respect of corporate debtor	22/06/2026
7. Estimated date of closure of insolvency resolution process	19/12/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Swapnil Mukund Agrawal Registration No: IBB/PA-001/IP-P00845/2017-2018/11429
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: F. No. 102, Krushna Kunj, Plot No. 10-C, Near Tilak Nagar Ground, Nagpur – 440010 Email: swapnilip845@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	CA Swapnil Mukund Agrawal Address: F. No. 102, Krushna Kunj, Plot No. 10-C, Near Tilak Nagar Ground, Nagpur – 440010 Process Email ID: akshaytechforge.cirp@gmail.com
11. Last date for submission of claims	06/07/2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable.
14. Relevant Forms and Details of authorized representatives are available at:	(a) Relevant Forms: https://ibbi.gov.in/ (b) Details of authorized representative: Physical Address: As mentioned against entry no.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Akshay Techforge Private Limited on 22/06/2026. The creditors of Akshay Techforge Private Limited, are hereby called upon to submit their claims with proof on or before 06/07/2026 to the interim resolution professional at the address mentioned against entry No. 10.


The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class NA in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
CA Swapnil Mukund Agrawal
Interim Resolution Professional

Place: Nagpur
Date: 25/06/2026

Registration No.: IBB/PA-001/IP-P00845/2017-2018/11429
AFA No.: - AA/11429/02/300627/108943 [Valid Till 30-06-2027]



फॉर्म-ए
जाहीर उद्घोषणा
(भारतीय नादारी व दिवाळखोरी बोर्ड (कॉर्पोरेट व्यक्तीकरिता नादारी निर्णय प्रक्रिया)
विनियमन, २०१६ चे विनियम ६ अंतर्गत)
अक्षय टेकफोर्ज प्रायव्हेट लिमिटेडचे धनकोच्या अवधानाकरिता
संबंधित तपशील

१.	कॉर्पोरेट ऋणकोचे नाव	अक्षय टेकफोर्ज प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट ऋणकोच्या विधीद्वारा संस्थापनाची तारीख	१८.०८.१९९९
३.	कॉर्पोरेट ऋणकोला ज्या अंतर्गत विधीद्वारा संस्थापित / नोंदणीकृत करण्यात आले ते प्राधिकारी	रजिस्टर ऑफ कंपनीज, मुंबई - ११
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्र./ मर्यादित दायित्व ओळख क्र.	सीआयएन: U28939MH1999PTC121366
५.	कॉर्पोरेट ऋणकोचे नोंदणीकृत कार्यालय व प्रधान कार्यालयाचा (असल्यास) पत्ता	प्लॉट नं. १८ व १९, गट नं. ५३, साजापूर, एमआयडीसी वाळूजच्या जवळ, ता. गंगापूर, औरंगाबाद, महाराष्ट्र, भारत-४३११३६
६.	कॉर्पोरेट ऋणकोच्या बाबतीत नादारी सुरू होण्याची तारीख	२२.०६.२०२६
७.	नादारी निर्णय प्रक्रिया बंद होण्याची अंदाजित तारीख	१९.१२.२०२६
८.	इंटीम रीसोल्यूशन प्रोफेशनल म्हणून कार्यरत नादारी व्यावसायिकाचे नाव व नोंदणी क्रमांक	स्वप्निल मुकुंद अग्रवाल नोंदणी क्र.: IBB/PA-001/IP-P00845/ 2017-2018/11429
९.	या बोर्डाकडे नोंदणी असल्याप्रमाणे इंटीम रीसोल्यूशन प्रोफेशनलचा पत्ता व ई-मेल	पत्ता: एफ.नं. १०२, कृष्ण कुंज, प्लॉट नं. १०-सी, टिळक नगर ब्राऊंडजवळ, नागपूर-४४००१० ईमेल: swapnil.ip845@gmail.com
१०.	इंटीम रीसोल्यूशन प्रोफेशनलसोबत पत्रव्यवहाराकरिता उपयोगात येणारा पत्ता व ई-मेल	सीए स्वप्निल मुकुंद अग्रवाल पत्ता: एफ.नं. १०२, कृष्ण कुंज, प्लॉट नं. १०-सी, टिळक नगर ब्राऊंडजवळ, नागपूर-४४००१० प्रोसेस ईमेल आयडी: akshaytechforge.cirp@gmail.com
११.	दावे (क्लेम्स) सादर करण्याची अंतिम तारीख	०६.०७.२०२६
१२.	इंटीम रीसोल्यूशन प्रोफेशनलद्वारे सुनिश्चित, सेक्शन २१ च्या सब-सेक्शन (६ए) च्या क्लॉज (बी) अंतर्गत असल्यास धनकोचे वर्ग	लागू नाही.
१३.	एखाद्या वर्गातील (प्रत्येक वर्गाकरिता तीन नावे) धनकोचे अधिकृत प्रतिनिधी म्हणून कार्य करण्याकरिता परिचित असलेल्या नादारी व्यावसायिकांची नावे	लागू नाही.
१४.	संबंधित फॉर्म आणि अधिकृत प्रतिनिधीचा तपशील येथे उपलब्ध आहे:	(ए) संबंधित फॉर्म: https://ibbi.gov.in/ (बी) अधिकृत प्रतिनिधीचा तपशील: प्रत्यक्ष पत्ता: नोंद क्र. १० मध्ये नमूद केल्याप्रमाणे.

एतद्वारा नोटीस देण्यात येते की नॅशनल कंपनी लॉ ट्रिब्यूनलने अक्षय टेकफोर्ज प्रायव्हेट लिमिटेडची कॉर्पोरेट नादारी (इन्सॉल्व्हेंसी) रीसोल्यूशन प्रक्रिया सुरू करण्याचा २२.०६.२०२६ रोजी आदेश दिलेला आहे. अक्षय टेकफोर्ज प्रायव्हेट लिमिटेडच्या धनकोंना एतद्वारा नोंद क्र. १० मध्ये नमूद केलेल्या पत्त्यावर इंटीम रीसोल्यूशन प्रोफेशनलकडे ०६.०७.२०२६ रोजी किंवा त्यापूर्वी पुराव्यासह आपले दावे सादर करण्याचे आवाहन करण्यात येत आहे.

वित्तीय धनकोंनी केवळ इलेक्ट्रॉनिक माध्यमांद्वारे पुराव्यासह आपले दावे सादर करावे. इतर सर्व धनकोंनी पुराव्यासह दावे व्यक्तिशः, डाकने किंवा इलेक्ट्रॉनिक माध्यमांद्वारे सादर करावेत. नोंद क्र. १२ मध्ये सूचीबद्ध केल्याप्रमाणे एखाद्या वर्गाशी संबंधित वित्तीय धनकोंनी, फॉर्म सीएमध्ये वर्ग एमएचे अधिकृत प्रतिनिधी म्हणून कार्य करण्याकरिता नोंद क्र. १३ मध्ये सूचीबद्ध तीन इन्सॉल्व्हेंसी प्रोफेशनलसमभूत अधिकृत प्रतिनिधीची आपली पसंती नमूद करावी.

दाव्यांचे खोटे किंवा दिशाभूल करणारे पुरावे सादर केल्यास दंड लावण्यात येईल.

स्थान : नागपूर
दिनांक: २५.०६.२०२६

स्वा/-

सीए स्वप्निल मुकुंद अग्रवाल

इंटीम रीसोल्यूशन प्रोफेशनल

नोंदणी क्र.: IBB/PA-001/IP-P00845/2017-2018/11429

एएफए नं.: AA 1/11429/02/300627/108943 | ३०.०६.२०२७ पर्यंत वैध |